

Sports at its meeting held on the 5th December, 1977, expressed the view that withdrawal by the Indian Hockey Federation of two of the players immediately after they had reported at the Coaching Camp in Patiala in November, 1977, in response to the invitation of the IHF was neither consistent with discipline nor fair to the players. It suggested to the IHF to take a fresh look at the situation so as to resolve the controversy in the best interests of the Indian hockey. However, the IHF did not accept this suggestion. But, subsequently in February, 1978, after seeing the performance of the team in the Indo-Pakistan Test series, it decided to make some changes in the team on its own.

(d) Government have neither interfered nor propose to interfere with the selection of the Indian team for participation in the World Cup Hockey Championship which is entirely within the jurisdiction and responsibility of the IHF.

**Rehabilitation of uprooted Bangladesh refugees from Dandakaranya (M.P.)**

2574. SHRI PURNA SINHA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether a large number of Bangladesh refugees who were rehabilitated in Dandakaranya in Madhya Pradesh have been made refugees once again and they have been invited by a Minister of West Bengal to shift to that State promising them land and money and some such families have already reached Calcutta;

(b) if so, the reasons for these refugees being deprived of land and other rehabilitation assistance from Dandakaranya authorities and whether any local sections of the people

are responsible for their present movement to West Bengal; and

(c) steps Government are going to take either to restore their original homesteads in Bangladesh or to rehabilitate them somewhere else in India in such a way as would ensure their social and economic security?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) A large number of displaced persons' families have left Dandakaranaya since 24th February, 1978 for destinations in West Bengal till date, misled by propaganda from interested elements that there was scope for their resettlement in Sunderbans, West Bengal. Government of India are not aware of these displaced persons being invited by a Minister of West Bengal to shift to that State.

(b) The refugees appear to have deprived themselves of land and rehabilitation assistance due to voluntary desertion. Necessary enquiries made from Government of Orissa and Project Authorities reveal that there is no basis for the allegation of harassment by any local sections of the people.

(c) The question of restoring their original homesteads in Bangladesh does not arise. Government adhere to the schemes for their rehabilitation in the Dandakaranaya Project are under implementation.

**Dam at Patora over river Zonk**

2575. SHRI AINTHU SAHOO: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are proposing to construct a dam at Patora village over river Zonk to provide irrigation facilities in the drought prone areas of Raipur in Madhya Pra-

desh and Nawapara sub-division of Kalahandi district in Orissa; and

(b) if so, whether any survey has been conducted by the Government since it relates to most backward areas of two States?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA)**: (a) and (b). The Government of Madhya Pradesh have reported that Orissa Government have a proposal to construct a dam near village Patora on Zonk river to provide irrigation within Orissa State boundary and that there is no proposal as yet for irrigation from this dam in Madhya Pradesh State. The State Government have further intimated that no survey in this regard has been done by them.

**National Training Institute; for Sportsmen**

2576. **SHRI SAUGATA ROY**: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are considering to establish different National Training Institutes to provide a regular national level coaching etc. to the promising junior sportsmen of our country especially in Cricket, Hockey and Football;

(b) whether Government propose to take over the management of different sports bodies/recognised associations to create a healthy atmosphere as well as to adopt uniform policies/programmes for the develop-

ment of sports in our country; and

(c) if so, the details therein?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN)**: (a) No, Sir, However, the National Institute of Sports at Patiala with a second campus at Bangalore and 23 Regional Coaching Centres in different parts of the country, is already providing coaching facilities in 16 sports disciplines including Cricket, Hockey and Football

(b) No, Sir

(c) Does not arise.

**Subletting of shops in NDMC Markets in South Delhi**

2577. **SHRI MANORANJAN BHAKTA**: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that a large number of shops in the New Delhi Municipal Committee Markets in South Delhi colonies are illegally sublet and are being occupied by non-allottees;

(b) if so, the full details in this regard;

(c) whether any steps are being taken to transfer the tenancies of those shops to the persons at present occupying them or to evict the unauthorised occupants from those shops; and

(d) if not, reasons therefor?